

Annexure 1

Name of Corporate Debtor M/s. Precision Containeurs Ltd
Date of commencement of CIRP 10-03-2022
List of Creditors as on 30-06-2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amt. in Rs.)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Stressed Assets Stabilisation Fund (SASF)	25-03-2022	10,00,30,27,323	10,00,30,27,323	Secured Loan	10,00,30,27,323	10,00,30,27,323	No	100.00	-	-	-	-	Note -1
Total			10,00,30,27,323	10,00,30,27,323		10,00,30,27,323	10,00,30,27,323		100.00	-	-	-	-	

Note 1:

On the assets of the Corporate Debtor:

- First charge on all that piece and parcel of land adm. 578 sq. mtrs. bearing plot no. 61/B at Village Bhimapore, Daman
- First charge on all that piece and parcel of land adm. 2100 sq. mtrs. bearing plot no. 260/3 at Village Bhimapore, Daman
- First charge on whole of the movable properties of the Company, both present and future, save and except book debts

The above details of the security interest has been extracted from:

- Memorandum of Entry dated 02-04-1997, 02-02-1998, 05-11-1999, 31-03-2000 and 07-06-2000; and
- Deed of Hypothecation dated 03-08-1995, 21-07-1998 and 31-08-1999

Third party securities:

Personal Guarantees given by a) Mr. Jayesh Vinodrai Valia, b) Mr. Paresh Valia and c) Mr. Kairoos Bhaya